

1	2	3
11	Jharkhand	274
12	Jharkhand/West Bengal	120
13	Karnataka	683
14	Kerala	700
15	Madhya Pradesh	717
16	Maharashtra	1006
17	Orissa	612
18	Punjab	206
19	Rajasthan	1321
20	Tamil Nadu	1291
21	Tamil Nadu/Andhra Pradesh	125
22	Uttar Pradesh	399
23	Uttar Pradesh/Uttarakhand	80
24	Uttar Pradesh/Jharkhand	190
25	Uttarakhand	125
26	West Bengal	639
27	West Bengal/Orissa	240

Proposed big bypass in Bareilly district in U.P.

†2849. SHRI VEER PAL SINGH YADAV: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) by when the proposed big bypass in district Bareilly of Uttar Pradesh is likely to be completed;

(b) whether it is a fact that non-construction of big bypass in district Bareilly has resulted in the death of thousands of people in road accidents; if so, the reasons for not taking up the proposed works seriously by Government to check such road accidents;

(c) whether Government has acquired the land and paid the compensation to the farmers; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH): (a) Four-laning of Moradabad-Bareilly section of NH-24 is being taken up under National Highways Development Project (NHDP) Phase III. The proposed bypass of length 33 kms in District Bareilly of Uttar Pradesh falls in this section. Request for proposal (RFP) has been issued for this project with bid due date of 17.08.2009. The project is scheduled to be completed in 30 months time from date of commencement of work.

(b) No, Sir.

†Original notice of the question was received in Hindi.

(c) and (d) Government has acquired about 218.68 Hectare land for which an amount of Rs.864.00 lakh have been made available to Special Land Acquisition Officer (SLAO), Bareilly.

DBFO system for highways

2850. SHRI PRAVEEN RASHTRAPAL: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government is aware about Design, Built, Finance and Operate (DBFO) system announced by Union Finance Minister in the 2006-07 Budget Speech;

(b) if so, what are the phase-wise planning and other action for Vadodara-Mumbai Express Highway; and

(c) what is the status regarding acquisition of the land, already frozen by the State Government for the above Expressway?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH): (a) and (b) Yes sir. The various phases of the planning and implementation of Vadodara-Mumbai Express Highway are: fixing the alignment, feasibility studies and facility planning, preparation of land plan schedule, acquisition of land, preparation of bidding document, appraisal and approval of the project, invitation of bids, award of concession, financial close, commencement of construction, completion of the expressway and start of commercial operation.

(c) Process of land acquisition is likely to be started by April 2010. Alignment of Vadodara-Mumbai Expressway has been finalized and consultant is appointed for feasibility-study. Services for feasibility study have started in February 2009 and likely to be completed within a period of one year.

Progress of Kota-Bora-Shivpuri, Jhansi NH-76

†2851. SHRI LALIT KISHORE CHATURVEDI: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the progress report of four lane Kota-Bora-Shivpuri-Jhansi section of National Highway-76 which run through Kandla to North Eastern States, which is diagonal part of Golden Quadrilateral Project;

(b) the name of the contractor who is undertaking this work;

(c) by when this work was to be completed as per plan and by when this work is likely to be completed; and

(d) whether Government is aware that this work is not up to the level of prescribed norms?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH): (a) to (c) The National Highway No.76 passes through Kota, Baran, Shivpuri & ends at Junction of NH-76 & NH-25 (Chainage 15.00) in the State of Madhya Pradesh. The section from junction of NH-76 & NH-25 to Jhansi form part of NH-25. The details of Kota-Baran-Shivpuri-Jhansi section is enclosed as Statement (See below).

(d) Works are executed as per stipulated norms under contract provisions.

†Original notice of the question was received in Hindi.